

National Company Law Tribunal


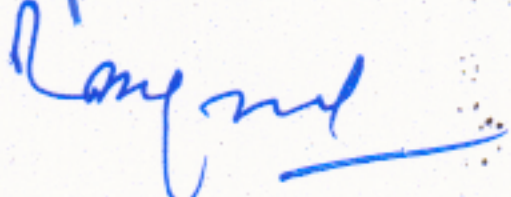
Allahabad Bench

C P NO. (IB) 103/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE COMPANY: Jitendra Kumar Gupta & ors. Vs. Jaiprakash associates Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B code 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rohit Nandan	Advocate		
2.	R. P. Agarwal	Adv.	Resp	

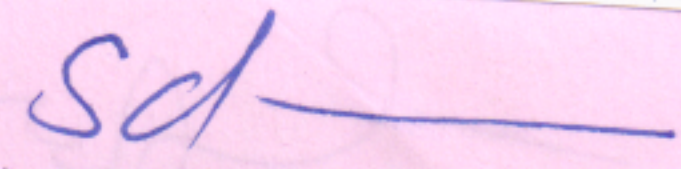
C.P. No. (IB) 103/ALD/2017

Parties are represented by their respective counsels. Rejoinder/objection is filed. The case is fixed for argument on 19<sup>th</sup> December, 2017.

The matter be listed on 19<sup>th</sup> December, 2017.

Date: 27/11/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)